

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2206
ANSWERED ON:22.08.2013
PMGSY IN BIHAR
Mandal Shri Mangani Lal

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether a number of central agencies were assigned the construction of road works under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in Bihar during the year 2007 which has not been completed so far;
- (b) if so, the details thereof;
- (c) whether the Government has received any complaint for irregularities for roads constructed by the aforesaid central agencies so far; and
- (d) if so, the details thereof and action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a) & (b): In order to expedite the implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY) in the State of Bihar, the Ministry had signed tri-partite agreements with the State Government of Bihar and five Central Public Sector Undertakings (CPSUs) namely M/s IRCON International Limited, M/s National Buildings Construction Corporation Limited, M/s National Projects Construction Corporation Limited, M/s National Hydro-electric Power Corporation Limited and Central Public Works Department for constructing roads under PMGSY.

The Ministry has cleared net project proposals of Rs. 6,842 crore for construction of 2,925 road works covering a length of 15,861 km under the Scheme till date to the CPSUs. As reported by the CPSUs, they has completed 2,641 road works covering 14,428 kms with an expenditure of Rs.5,663 crore.

(c) & (d): Complaints of irregularities in roads being constructed by CPSUs in the State of Bihar, are received from time to time in the Ministry. During the period 2007 to 2013 (up to 31st July), a total number of 183 such complaints were received. Out of these, 145 complaints were got investigated and the reports sent to the concerned Central Agency and also to the State Government for taking appropriate actions.